

HARYANA STATE POLLUTION CONTROL BOARD

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No. HSPCB/SR/2019/ 1213

Dated 28.6./2019

To

The Registrar,
National Green Tribunal,
Faridkot House, Copernicus Marg, New Delhi.

Sub: Order dated 23.05.2019 in Original Application No. 376/2019 titled as Sarpanch Gram Panchayat Silana V/s State of Haryana.

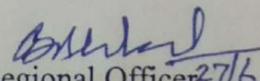
Kindly refer to subject cited above.

In this connection, it is submitted that Hon'ble NGT has passed order dated 23.05.2019 in Original Application No. 376/2019 titled as Sarpanch Gram Panchayat Silana V/s State of Haryana for causing air pollution affecting the environment and the public health created by M/s RSD Enterprises, Village Silana, Tehsil Kharkhoda, Sonipat.

The above said unit was engaged in the process of tyre pyrolysis plant and obtained the CTE from the Board vide this office letter No. HSPCB/Consent/329805018SONCTE5251007 dated 07.05.2018. Then, after unit has obtained the CTO from the board vide this office letter No. HSPCB/Consent/329805018SONCTO5701111 dated 01.11.2018 for the year 01.11.2018 to 31.03.2028. The unit was inspected by the team constituted by Head Office on dated 03.11.2018 to check the SOP complainace issued by CPCB and unit was found non-complying with the SOP gudilines issued by CPCB. Accordingly, SCN for closure was issued to the unit but unit did not submit any reply so, closure order were recommended to Head Office and as per Head Office order No. HSPCB/2019/6296-6299 DT. 16.03.2019, the unit was sealed by the Regional Office, Sonipat on dated 25.03.2019 and consent to operate of the above said unit was revoked by HSPCB vide Head Office letter No. 6294-95 dated 16.03.2019. The site was again visited on dated 25.06.2019 to check the status of the unit and seal was found intact during re-visit. Copy of spot inspection report dt. 25.06.2019 and photograph is enclosed.

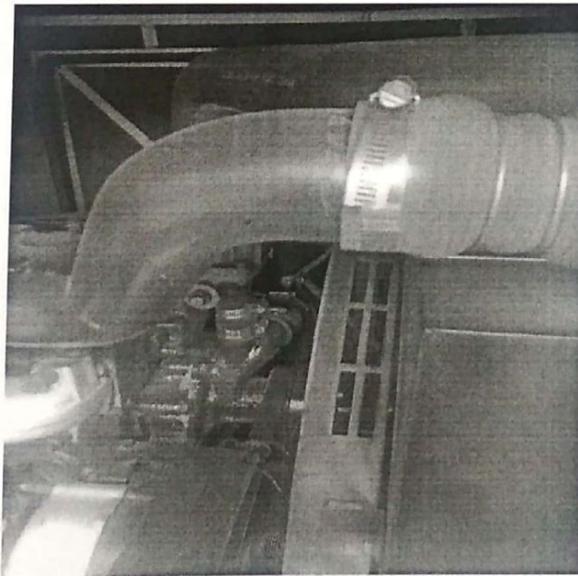
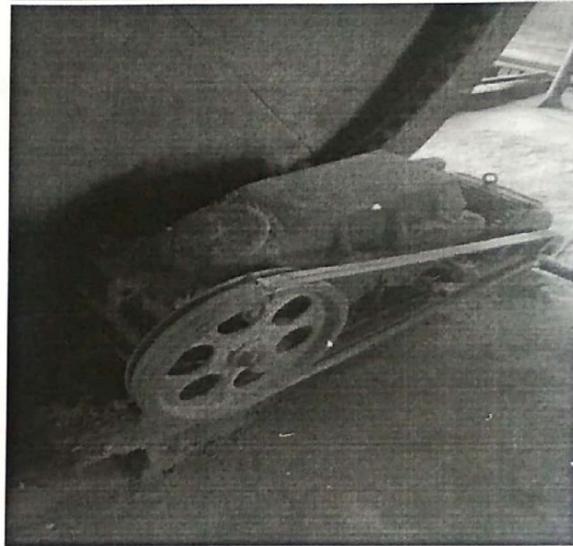
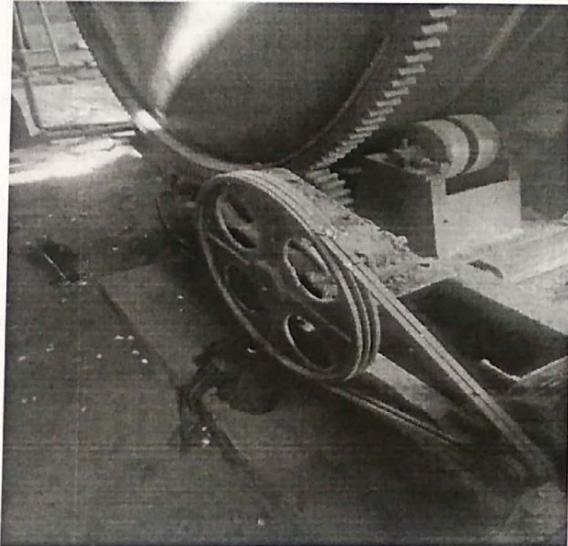
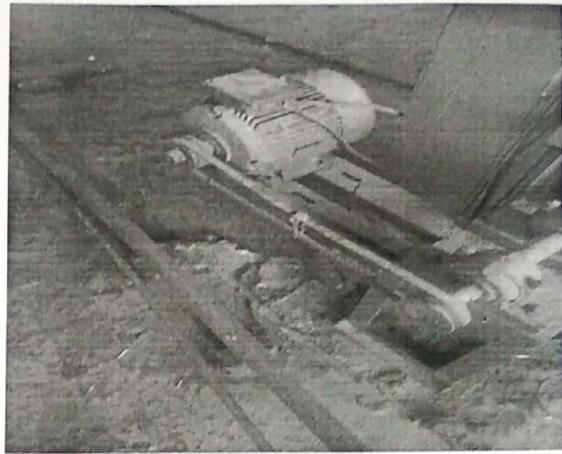
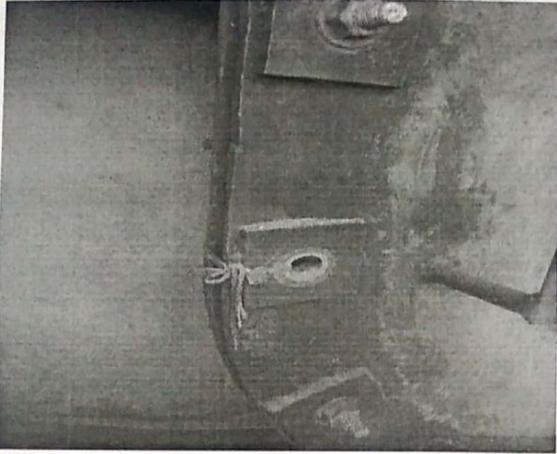
It is requested to consider the reply and the above said O.A may be disposed off please.

DA/-As above


Regional Officer 27/6
Sonipat Region.

V

M/s RSD Enterprises, Village Silana, Tehsil Kharkhoda, Sonipat



HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1. Name & Address of the unit : M/s RSD Enterprises,
 2. Email id of the unit/occupier : Vill-Silana, Teh-Kharkhoda,
 3. Telephone Nos. : DNH - Soupat
 4. Fax Nos. : -
 5. Date & Time of Inspection : - 25-06-2019 at 4:30 PM
 6. Category Unit : Red/Orange/Green
 7. Type of Units : 17 Cat./Seriously Polluting/others
 8. Size of unit based upon investment cost of Plant & Machinery : Large/Medium/Small
 9. Name of the representative of the unit with designation present at the time of the inspection. : Mr. Sunil, Mynim
 10. Name of the Directors/partners/Proprietor/Manager/Occupier etc. : Mr. Rajesh, Prop.
 11. Detail of products/by product manufactured (with capacity of installation & quantity per annum). : Carbon, Ore
 12. Detail of Raw Material used (with quantity per annum). : Waste Tyre
 13. Manufacturing Process (in brief) : Tyre Pyrolysis Plant
 14. Detail of Machinery installed involving polluting process:
 15. Date of Commissioning of the unit :
 16. Status of Consent to Establish :
 17. Status of Consent to Operate :
 18. Status of Authorization under HWM Rules. :

B Air Pollution

1. Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height. :
 2. Status of online monitoring System (Stacks/ AAQ) if applicable. :

The said unit was closed/sealed by board on 25.03.2019. During re-visit seal was found intact.

[Signature]
25/06/19

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3. Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board. :
 4. Detail of Stacks/ Chimneys/ Vents :
 5. Whether Height of all stacks/ Chimneys as per norms :
 6. Capacity of D.G. Sets :
 7. Stack height of D.G. Sets above programme and whether as per norms. :
 8. Status of Acoustic Enclosure on D. G. Sets. :
 9. Noise results of DG Sets Monitored during inspection. :
 10. Type & Quantity of Fuel used. :
(Separate for each source)
 11. Status of Air Pollution Control Devices (APCD) :
 - (a) Required or Not :
 - (b) Provided or Not :
 - (c) Detail of APCD provided with detail of all Components. :
 - (d) Whether Structurally adequate or Not. :
 - (e) Whether operating APCD Satisfactorily. :
 12. Whether provided separate flow meters in case of wet scrubber. :
 13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. :
 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. :
 15. Whether provided Sampling arrangements on all stacks /chimneys including DG Sets. :
 16. General Remarks. :

C Water Consumption

1. Sources of water supply. :
2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. :

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3. Whether measuring devices has been sealed :
 4. Whether maintained the log book for supply of water from all sources & consumption for various uses. :
 5. Detail of Water Consumption per day/ month
 - (a) Domestic Purpose :
 - (b) Boiler / Cooling :
 - (c) Industrial use (Easily Biodegradable) :
 - (d) Industrial use (Not Easily Biodegradable) :
 - (e) Other :
 6. General Remarks :

D Water Pollution

1. Source & processes of Water Pollution including raw water treatment if any :
2. No. of outlets for discharge of effluent : Domestic: Trade:
3. Quality of Effluent in KLD : Domestic: Trade:
4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) :

	STP	ETP
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 - (a) Required or Not :
 - (b) Installed or Not :
 - (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used :
 - (d) Whether structurally adequate or not :
 - (e) Whether operating STP/ETP Satisfactorily :
 - (f) Whether provided online chemical dosing system/ pH meter :
5. Mode of Discharge of effluent : Domestic: Trade:
6. Name of Water recipient body if any :
7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. :

- 8. Status of ZLD as per CPCB directions if applicable :
- 9. Whether provided flow meters on outlet & inlet of ETP/STP :
- 10. Whether provided separate electricity meter on ETP/STP :
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. :
- 12. Status of online monitoring System, if applicable :
- 13. General Remarks :

E Hazardous Waste Management

- 1. Category of Hazardous Waste generated as per rules :
- 2. Type & Qty. of Hazardous Waste generated : (i) incinerable
(ii) recyclable
(iii) disposable for landfill
(iv) Total
- 3. Stock-Pile Quantity of Hazardous Waste :
- 4. Mode of Disposal & treatment of Haz. Waste :
- 5. Size of Hazardous waste storage site :
- 6. Display Board for Hazardous Waste at Factory Gate Provided or not :
- 7. Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity) :
- 8. Details of Hazardous Waste transported to service provider :

F Hazardous Chemicals Handling & Management and PLI Act, 1991

- 1. List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity :
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991. :
- 3. Name of insurer agency with date & validity of policy :
- 4. Whether Hazardous chemicals handling & storage facility is adequate :
- 5. Remarks :

During inspection, seal was found intact.

Signature of the representative of the unit
Name, Designation & Address
inspection

Signature of the Officer/Officers
of the Board who conducted the

Name & Designation

Vam 25/06/19
(Nikash Kumar JBE)